



Himachal Pradesh State Pollution Control Board

Him Parivesh, Phase-III, New Shimla-171 009

Telephone Nos.: 0177-2673766, 2673020

Regd.
Court Matter

No. NGT/NCAP/O.A. No. 681 of 2018 (Vol-V)/2020-3691

Dated:- 3.3.2020

From: The Member Secretary

To

✓ The Registrar General
Hon'ble National Green Tribunal
Faridkot House, Copernicus Marg, Near India Gate, New Delhi ,
Delhi 110001.

Subject:- Compliance of order dated 20.11.2019 passed in O.A. No. 681/2018 titled "NCAP with multiple timelines to clean air in 102 cities to be released around August-15".

Sir,

Please refer to order dated 20.11.2019 passed by Hon'ble NGT on the above cited matter. In this connection, it is humbly submitted that directions dated 20.11.2019 pertaining to State of HP are being complied and are enclosed as Annexure-I.

Further, it is submitted that due to the reason mentioned in point no. 02 and 04 of Annexure-I, H.P State Pollution Control Board would be able to complete the Source Apportionment Study by 30th June, 2021 and Carrying Capacity Study and Public Grievance Redressal Programme would be completed by 31st March, 2020. Therefore, it is humbly requested that further time may kindly be allowed to H.P. State Pollution Control Board to Complete Carrying Capacity Study, Source Apportionment Study and Development of Public Grievance Redressal Programme.

Thanking you,

(Encl: As above)

Yours faithfully


Aditya Negi, (IAS)
Member Secretary
HPSPCB, Shimla-9

ANNEXURE-I

Sr.No.	Directions of Hon'ble NGT Vide order Dated 20-11-2019	Timeline	Compliance Status	Remarks
1.	Installation of Ambient Air Quality Monitoring Stations (AAQMS)	01-04-2020	The work is in progress and compliance report will be submitted against the Timeline of Hon'ble NGT.	
2.	Model/SOP for Source Apportionment (SA) and Carrying Capacity (CC) of the NACs	20-02-2020	<p><u>The progress report is as below:-</u></p> <p>1. <u>Source Apportionment Study :</u></p> <ul style="list-style-type: none"> • The H.P. State PCB has engaged IIT Kanpur for Source Appointment studies of all 07 non-attainment cities in January, 2019 as Action plan submitted to CPCB. The total estimated cost of this study is Rs. 2.2 crore rupees. • The maps of all seven cities/towns are being digitised to make the land-use maps with the layers of minor and major roads, settlements, industrial areas, water bodies, open spaces and Agriculture. • The above maps will be used for siting the sampling sites and preparing the emission inventory. • The ambient air quality monitoring is also completed in 7 Nos's of NACs i.e Kala Amb, Parwanoo, Baddi, Nalagarh, Paonta Sahib, Sundernagar, Damtal. • Analysis of all the 150 nos of ambient air quality samples are in process for different parameters including Heavy Metals. • The study with collection of baseline data pertaining to Emission Inventory of all points and Area Sources of all 07 Non-attainment cities is in progress. • Thereafter, all inventoried data related to source of pollution will be inserted into Source Apportionment 	It is humbly submitted that June, 2021 time may kindly be granted to HPSPCB to complete the Source Apportionment Study.

		<p>Model for study of co-relation of different sources of air pollution.</p> <ul style="list-style-type: none"> • Based on the outcome of such study Action Plan will be prepared. • So, the study requires simulation/ modelling of such produced data of seven non-attainment cities in order to complete the scientific and factual based study along with preparation of Action Plan, <u>hence total completion target of this study is June, 2021 as submitted by IIT, Kanpur.</u> <p>2. <u>Carrying Capacity Study :</u></p> <ul style="list-style-type: none"> • In compliance of Hon'ble NGT directions, State Government has constituted a COMMITTEE comprising of Heads of concerned Government Department vide the State Government notification No. STE-E (3) – 22/2018-Loose Dated – 08/01/2020 and set the Terms of Reference (TOR) of the committee for conducting Carrying Capacity studies of 7 (seven) cities identified under the Non- Attainment cities program, (Copy Enclosed). • In addition to above, the State Pollution Control Board had convened the two meeting of the Committee on 22/01/2020 and 10-02-2020 vide which all concerned Departments (Department of UD, Town and Country Planning Department, Transport, Public Works Department, Food and Civil Supplies and Department of Forest) requested to provide data w.r.t Vehicular emission, industrial emission, Land use carrying capacity estimation and adequacy of Solid and other waste generation and its disposal. 	<p>It is humbly submitted that time till 31st March, 2020 may kindly be granted to HPSPCB to complete the Carrying Capacity Study.</p>
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			<ul style="list-style-type: none"> • After the receipt of above data, the study was completed based on SOP/Model shared by CPCB and report is finalized for all seven non-attainment cities. • The final report of carrying capacity of all seven non-attainment cities will be submitted to CPCB in first week of March, 2020. 	
3.	Review of Master Plans consistent with SA and CC and action in the light of law laid down in the order of Hon'ble Supreme Court in M.C. Mehta vs Union of India, (2004) 6 SCC 588 with regard to Delhi.	20-08-2020	Will be done based on the outcome of source apportionment studies.	
4.	Development of Public Grievance Redressal Portal (PGRP)	31-01-2020	<ul style="list-style-type: none"> • The State Pollution Control Board is using three online public grievance redressal systems namely "CM Seva Sankalp", "e-Samadhan", "e-Suggestions" whereas "CM Seva Sankalp" also provides web based application through mobile app for general public to register their complaints along with pictures and suggestions for redressal of grievances related to each and every aspect of pollution control including air pollution. • These systems are effective communications tools in-place, having inter/intra departmental as well as public interface which are also being monitored periodically by the State Govt. • Further, in compliance of aforementioned Hon'ble NGT Directions dated 20-11-2019 to develop interactive public grievance redressal portal on the pattern of CPCB portal "Sameer", the State Board has finalized the tender of Web based application for lodging various pollution related 	It is humbly submitted that time till 31 st March, 2020 may kindly be granted to HPSPCB to complete the Public Grievance Redressal Portal (PGRP) .

			<p>complaints by public. (i.e. Public Grievance Redressal system).</p> <ul style="list-style-type: none"> The financial bid has been opened and work is awarded to the lowest bidder. Developer has informed that prototype link will be provided by 6th March, 2020 for the technical evaluation committee of the State Board for finalization of work. 	
5.	Action Plans for additional 20 NACs	31-01-2020	Not pertains to the State of H.P.	
6.	Finalization of Action Plans for 102 NACs and EC regime	-	Action Plan is already prepared and submitted to CPCB which was approved vide letter no AQM/AP/2019-20 dated 12-02-2019.	
7.	Micro Planning of Action Plans	30-06-2020	Not pertains to the State of H.P.	
8.	Revisiting of NCAP	-	Not pertains to the State of H.P.	
9.	Remedial action for control of noise pollution including procurement of monitoring devices and installation of Noise Limiters.	31-03-2020	The work is in progress and compliance report will be submitted against the Timeline of Hon'ble NGT.	
10.	Evaluation of existing Air Quality Monitoring Mechanism.	31-12-2019	The work is completed w.r.t evaluation of existing Air Quality Monitoring Mechanism.	
11.	Finalization of Emergency Response System (ERS)	20-01-2020	The State Disaster Management Authority has prepared the State Disaster Management Plan. This plan includes the Emergency Response System (ERS) which was forwarded to CPCB vide letter no. NGT/NCAP/O.A. No. 681/2018-3300-3301 dated 27-02-2020.	
12.	Action Plan of Consent and EC Funds.	31-01-2020	The Action Plan for Total funds (Environmental Compensation & Consent Funds) of Himachal Pradesh State Pollution Control Board in compliance of Hon'ble NGT OA No. 681/2018 is submitted to CPCB vide letter no. HPSPCB/NGT/NCAP/OA No. 681/2018-1210-11 dated 23-01-2020.	